

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Date of decision- 13.03.2015.

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

(i) O.A No. 060/00858/2014

MES No. 317218, Rajendra Kumar Pandey S/o Sh. Ramapati Pandey, age 31 years, working as JE (E& M) in the office of GE, Faridkot, Mil Station.

...APPLICANT

BY ADVOCATE : Sh. D.R. Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, North Block, New Delhi.
2. Engineer in Chief, Military Engineer Services, Engineer-in-Chief's Branch, Integrated Headquarters of MoD (Army), Kashmir House, DHQ, PO, New Delhi.
3. Headquarter, Chief Engineer, Western Command, Chandimandir, Panchkula (Haryana).
4. Chief Engineer, Northern Command C/o 56 APO.
5. GE, Faridkot, Mil Station.

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal.

(ii) O.A No. 060/00927/2014

Ex-JC No. 325665A; Satish Kumar S/o Late Sh. Som Chand age 44 years, working as JE (QS&C) in the office of GE, (P), CH, Chandimandir, Panchkula.



...APPLICANT**BY ADVOCATE :** Sh. D.R. Sharma**VERSUS**

1. Union of India through Secretary, Ministry of Defence, North Block, New Delhi.
2. Engineer in Chief, Military Engineer Services, Engineer-in-Chief's Branch, Integrated Headquarters of MoD (Army), Kashmir House, DHQ, PO, New Delhi.
3. Headquarter, Chief Engineer, Western Command, Chandimandir, Panchkula (Haryana).
4. Chief Engineer, Northern Command C/o 56 APO.
5. GE, (P) Command Hospital, Chandimandir, Panchkula (Haryana).

...RESPONDENTS**BY ADVOCATE:** Ms. Jyoti Choudhary.**(iii) O.A No. 060/00928/2014**

Ex-JC No. Ranbir Singh Saini, S/o Late Sh. Durga Singh Saini, age 54 years, working as JE (QS&C) in the office of GE, (U), Ambala Cantt.

...APPLICANT**BY ADVOCATE :** Sh. D.R. Sharma**VERSUS**

1. Union of India through Secretary, Ministry of Defence, North Block, New Delhi.
2. Engineer in Chief, Military Engineer Services, Engineer-in-Chief's Branch, Integrated Headquarters of MoD (Army), Kashmir House, DHQ, PO, New Delhi.

3. Headquarter, Chief Engineer, Western Command, Chandimandir, Panchkula (Haryana).
4. Chief Engineer, Northern Command C/o 56 APO.
5. GE, (U), Ambala Cannt.

...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(iv) O.A No. 060/00935/2014

Alok Kumar Singh, Junior Engineer son of Sh. Amar Nath Singh, presently working in the office of Garrison Engineer Chandimandir.

...APPLICANT

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Integrated HQ of MoD (Army), New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, Northern Command, Udhampur.
5. The Garrison Engineer, Chandimandir.

...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(v) O.A No. 060/00937/2014

1. Ramesh Kumar, LDC son of Sh. Tara Chand, presently working in the office of Garrison Engineer (P) Command Hospital, Chandimandir.

2. Dev Raj, LDC son of Sh. Duni Chand presently working in the office of Garrison Engineer (P) Command Hospital, Chandimandir.

...APPLICANTS

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Integrated HQ of MoD (Army), New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, Northern Command, Udhampur.
5. The Garrison Engineer (P) Command Hospital, Chandimandir.

...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(vi) O.A No. 060/00938/2014

1. Surinder Dev Sharma, UDC son of Late Sh. R.L. Sharma, presently working in the office of Garrison Engineer (U), Chandimandir.
2. Rajesh Kumar, UDC son of Late Sh. Roshan Lal Saggar, presently working in the office of Garrison Engineer (U), Chandimandir.
3. Sham Singh, UDC son of Sh. Bihari Lal, presently working in the office of Garrison Engineer (E), Ferozepur.

...APPLICANTS

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Integrated HQ of MoD (Army), New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, Northern Command, Udhampur.
5. The Garrison Engineer (U), Chandimandir.
6. The Garrison Engineer (E), Ferozpur.

...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(vii) O.A No. 060/00941/2014

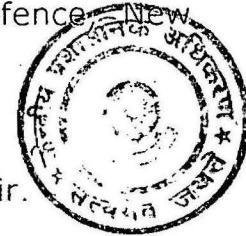
Kamal Dev, LDC son of Sh. Brij Lal, presently working in the office of Garrison Engineer, Chandigarh.

...APPLICANT

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Army HQ, New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, South Western Command, Jaipur.
5. The Garrison Engineer, Airport Road, Chandigarh.



...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(viii) O.A No. 060/00969/2014

Ex-JC No. 348308K, Satya Narain Bhathi S/o Sh. Ram Kishan, age 56 years, working as LDC in the office of GE (U), Ambala.

...APPLICANT

BY ADVOCATE : Sh. D.R. Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Engineer in Chief, Military Engineer Services, Engineer-in-Chief's Branch, Integrated Headquarters of MoD (Army), Kashmir House, DHQ, PO, New Delhi.
3. Headquarter, Chief Engineer, Western Command, Chandimandir, Panchkula (Haryana).
4. Chief Engineer, Northern Command C/o 56 APO.
5. GE(U), Ambala.

...RESPONDENTS

BY ADVOCATE: Ms. Jyoti Choudhary.

(ix) O.A No. 060/00977/2014

Baldev Singh, aged 52 years, presently working as LDC in the office of Chief Engineer, Jalandhar Zone, Jalandhar Cantt.

...APPLICANT

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Integrated HQ of MOD (Army), New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, Northern Command, Udhampur.
5. The Chief Engineer, Jalandhar Zone, Jalandhar Cantt.

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal.

(x) O.A No. 060/00979/2014

Balbir Singh Guleria, aged 53 years son of Late Sh. Sant Ram, presently working as LDC in the office of Garrison Engineer (E), Jalandhar Cantt.

...APPLICANT

BY ADVOCATE : Sh. Shailendra Sharma

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Engineer in Chief, Integrated HQ of MOD (Army), New Delhi.
3. The Chief Engineer, Western Command, Chandimandir.
4. The Chief Engineer, Northern Command, Udhampur.
5. The Garrison Engineer (E), Jalandhar Cantt.

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-



1. All these cases involve identical facts and points of law and as such these have been taken up together for final disposal by a common order.

2. On the commencement of hearing, Ms. Jyoti Choudhary, learned counsel for the respondents submitted that the authorities have already taken decision to cancel the impugned transfer orders and

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thereafter to make amendment in the transfer policy, which is not objected to by the learned counsel for the applicants.

3. Considering the ad-idem between the parties, nothing survives in all the Original Applications and as such the same stand disposed of as having been rendered infructuous as the respondents have decided to cancel the impugned orders.

4. No costs.

(UDAY KUMAR VARMA)
 MEMBER (A)

(SANJEEV KAUSHIK)
 MEMBER (J)

Dated: 13.03.2015.

'jk'

Certified True Copy in English and Hindi प्रतिलिपि

अनुलय का (अधिकारी) (अधिकारी) (अधिकारी)

General Secretary
 चण्डीगढ़ संघर्ष समिति

चण्डीगढ़ / Punjab

28/3/15